

Annexure – 3

Name of the corporate debtor: Gwalior Bypass Project Limited; Date of commencement of CIRP: May 29, 2019; List of creditors as on: December 16, 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|-----------------------|---------------------------|----------------|---------------------------|--------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1. | Asset Reconstruction Company (India) Limited ¹ | U65999MH2002PLC134884 | June 19, 2019 | 90,59,51,008 | 90,59,51,008 | Financial Creditor | 90,59,51,008 | NIL | No | 38.56% | NIL | NIL | NIL | NIL | |

¹ Claim assigned by L&T Infrastructure Finance Company Ltd (L&T) in favour of Asset Reconstruction Company (India) Limited. L&T has assigned and transferred the facilities availed by GBPL together with all underlying security interests and all their rights, title and interests in all agreements, deeds and documents in relation to or in connection with such facilities to Asset Reconstruction Company (India) Limited (acting in its capacity as Trustee of the Arcil-CPS-062-I-Trust) vide Assignment Agreement dated March 16, 2020.